

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 31.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 88/16	TP 250/17	Hearing	560(6)	Anchor Lines Pvt. Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	A.D. SANGEETHA.	Adv for petitioner.	<i>Sangeetha</i>
	H.L. pradeep Kumar	Adv for Respondent. K H R	<i>Pradeep</i>

Counsel for petitioner is present. Heard the counsel for petitioner. He undertakes to file written submission as directed by the Tribunal and counsel for respondent is present. He requested time to submit arguments and also to file written arguments.

List it on 07.08.2017.

  
MEMBER (J)

  
MEMBER (T)